

DIVISION BENCH  
COURT - II

**O-220**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/80(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> NOVEMBER, 2023, 10:30 A.M**

|                  |  |
|------------------|--|
| IN THE MATTER OF | INCOME TAX OFFICER<br>VS<br>THE REGISTER OF COMPANIES WB & SPANDAN HOME CARE LIMITED |
| UNDER SECTION    | SEC 252 (1) - BY GOVERNMENT BODY   |

**Appearance (via video conferencing/physically)**

Mr. Afsar Ali, DRoC

] From the office of ROC, WB

**ORDER**

1. Ld. Counsel for the parties present.
2. Heard. **Reserved for Orders.**

**Arvind Devanathan  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**